

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:733  
ANSWERED ON:05.03.2002  
SURRENDER OF MILITANTS IN J & K  
RAMDAS ATHAWALE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government have conducted/propose to conduct any assessment of the post election census in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) the number of terrorists surrendered as a result of last warning call given by the Chief Minister of Jammu and Kashmir;
- (d) the details of the weapons deposited so far by the surrendered terrorists; and
- (e) the details of funds spent so far on rehabilitating and bringing the surrendered terrorists back in the mainstream?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH.VIDYASAGAR RAO)

- (a) &(b): As per the provisions under Constitution, census is conducted decennially. Latest Census in the country including in J & K has been conducted in 2001. There is no provision of conducting any post-election census.
- (c): The call for surrender to militants operating in Jammu and Kashmir was given by Chief Minister of J&K on January 2, 2002. State Government has informed that as many as 25 terrorists have surrendered since that date.
- (d): Weapons deposited by the surrendered terrorists since the inception of the State Government's Surrender Policy i.e. 15th August 1995 upto 28th February 2002 are: AK Rifles( 1073), UMGs.(32), Sniper rifles (22), Pistols(293), Rocket Launchers (14), RPGs (12) Grenade Launchers(10), SLR(4), Pika Guns (3), Wireless Sets(105) and UBGL(1).
- (e): The Government of J&K has a Surrender Policy which includes provisions for rehabilitation of surrendered terrorists. The Policy is implemented by the State Government.